

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH : PATNA

Date of Order :- 7.9.2006

Registration No. 439 of 2005

C O R A M

Hon'ble Km Sadhna Srivastava, Member (J)

Hon'ble Shri S.N.P.N. Sinha, Member (A)

Ajoy Kumar Verma

... Applicant

None appears

Versus

Union of India & another

.... Respondents

-By 1. Shri M.K.Mishra, Sr. Central Government Standing Counsel

2. Shri Shekhar Singh, SC for the State of Bihar

O R D E R

(Pronounced in open
Court through dictation)

Hon'ble Km Sadhna Srivastava, Member (J) :- The OA is called out.

On call neither the applicant nor any one appears on behalf of the applicant. However Shri M.K.Mishra, SCGSC, for Union of India and Shri Shekhar Singh, SC, for the State of Bihar are present. The OA

AB

is dismissed for non-prosecution.



(S. N. P. N. Sinha)
Member (A)

sk



(Sadhna Srivastava)
Member (J)